


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

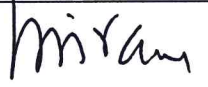
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 193/07/HDB/2017
NAME OF THE COMPANY	Mahendra Investment Advisors Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Mahendra Investment Advisors Private Limited
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. P.V. Amarnadha Prasad	Counsel	9848028289	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Sriram	Advocate	9848261589	

**ORDER**

Heard Dr P.V. Amarnadha Prasad, Ld. Counsel for the Petitioner and Shri S. Sriram, Ld. Counsel for the Respondent.

Post the case on 31.01.2018.

  
Member (T)

  
Member (J)